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West Bengal Appropriation Act, 1965

5 of 1965

[29 March 1965]

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SCHEDULE 1 :- SCHEDULE

West Bengal Appropriation Act, 1965

5 of 1965

[29 March 1965]

PREAMBLE

An Act to authorise payment and appropriation of certain sums fro and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1966.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1966;

It is hereby enacted in the Sixteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A, dated the 23rd March, 1965, page 650; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 25th March, 1965.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1965.

2. Issue of Rs. 3,58,09,65,000 out of the Consolidated Fund

of West Bengal for the year 1965-66 :-

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees three hundred and fifty-eight crores, nine lakhs and sixty-five thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1966, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out, of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1966.

SCHEDULE 1

SCHEDULE

1	2	3				
Grant	Services and	Sums not exceeding				
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.		
		Rs.	Rs.	Rs.		
1	A-Collection of Taxes, Duties and Other Principal Revenues. 4-Taxes on Income other than Corporation Tax.	7,53,000	1,000	7,54,000		
2	 9-Land Revenue J-Contributions and Miscellaneous Adjustments. 76-Other Miscellaneous Compensations and Assignments. AA-Capital Account 	9,06,71,000	4,95,000	9,11,66,000		

SCHEDULE (See sections 2 and 3)

	of Compensation on the abolition of Zamindari System outside the Revenue Account. 92-Payment of Compensation to Land-holders, etc., on the abolition of the Zamindari System.			
	Total-Grant No. 2	9,06,71,000	4,95,000	9,11,66,000
3	A-Collection of Taxes, Duties and Other Principal Revenues. 10-State Excise Duties	71,59,000	1,000	71,60,000
4	11-Taxes on Vehicles			
5	12-Sales Tax	42,61,000	1,000	42,62,000
6	13-Other Taxes and Duties	20,19,000		20,19,000
7	14-Stamps	18,33,000		18,33,000
8	15-Registration Fees	39,16,000		39,16,000
	B-Debt Services.			
9	16-Interest on Debt and other obligations.	60,00,000	17,17,65,000	17,77,65,000
10	17-Appropriation for Reduction or Avoidance of Debt. C-Administrative Services.		4,19,12,000	4,19,12,000
11	18-Parliament, State and Union Territory Legislatures.	42,91,000	85,000	43,76,000
12	19-General Administration	4,31,47,000	13,53,000	4,45,00,000
13	21-Administration of Justice	1,39,12,000	41,89,000	1,81,01,000
14	22-Jails	1,44,95,000		1,44,95,000
15	23-Police	14,85,99,000	11,000	14,86,10,000
16	26-Miscellaneous Departments-Fire Services.	57,86,000		57,86,000
17	26-Miscellaneous Departments-	3,72,07,000	2,000	3,72,09,000

	Excluding Fire Services. D-Social and Developmental Services.			
18	27-Scientific Departments	77,000		77,000
19	28-Education	30,47,69,000		30,47,69,000
20	29-Medical	12,67,71,000		12,67,71,000
21	30-Public Health 31-Agriculture- Agriculture	4,41,81,000		4,41,81,000
22	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	13,91,92,000	1,000	13,91,93,000
-	95-Capital Outlay on Schemes of Agricultural Improvement and Research.	-		
Total-	Grant No. 22	13,91,92,000	1,000	13,91,93,000
	D-Social and Developmental Services.			
23	31-Agriculture- Fisheries	1,08,40,000		1,08,40,000
	33-Animal Husbandry	-		
24	II-Miscellaneous Capital Account outside the Revenue Account.	6,34,68,000		6,34,68,000
	124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme. Total-Grant No. 24 .	6,34,68,000		6,34,68,000
	D-Social and Developmental Services.			
	34-Co-operation			
25	DD-Capital Account of Social and	97,03,000		97,03,000

	Developmental Services outside the Revenue Account.			
	95A-Capital Outlay on Consumer Co- operatives. Total-Grant No. 25 .	97,03,000		97,03,000
	D-Social and Developmental Services.			
-	35-Industries- Industries			
26	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	3,72,08,000	31,000	3,72,39,000
	96-Capital Outlay on Industrial and Economic Development.			
	Total-Grant No. 26 .	3,72,08,000	31,000	3,72,39,000
27	D-Social and Developmental Services. 35-Industries- Cottage Industries DD-Capital Account of Social and Developmental Services outside the Revenue Account. 96-Capital Outlay on Industrial and Economic Development- Cottage Industries. Total-Grant No. 27 .	2,49,40,000 2,49,40,000		2,49,40,000 2,49,40,000
28	D-Social and Developmental Services. 35-Industries- Cinchona B-Debt Services. 16-Interest on Debt	32,87,000		32,87,000

	and other obligations- Community Development Projects, National Extension Service and Local			
29	Development Works.D-Social andDevelopmentalServices.37-CommunityDevelopmentProjects, NationalExtension Serviceand LocalDevelopment Works.FF-Capital Account ofPublic Works(including Roads)and Schemes ofMiscellaneous PublicImprovementoutside the RevenueAccount.109-Capital Outlayon Other Works- ;CommunityDevelopmentProjects, NationalExtension Serviceand LocalDevelopment Works.	5,50,14,000	62,52,000	6,12,66,000
29	Public Debt.Loans forCommunityDevelopmentProjects, NationalExtension Serviceand LocalDevelopment Works.Loans and Advancesby State and UnionTerritoryGovernments.Loans and Advancesunder CommunityDevelopmentProjects, NationalExtension Serviceand LocalDevelopment			

	Total-Grant No. 29 .	5,50,14,000	62,52.000	6,12,66,000
30	D-Social and Developmental Services. 38-Labour and Employment	3,30,04,000		3,30,04,000
31	39-Miscellaneous Social and Developmental Organisations- Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,88,77,000		1,88,77,000
32	39-Miscellaneous Social and Developmental Organisations- Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,60,38,000		1,60,38,000
	E-Multipurpose River Schemes, Irrigation and Electricity Schemes. 42-Multipurpose River Schemes. 43-Irrigation, Navigation, Embankment and Drainage Works (Commercial). 44-Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
33	EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account. 98-Capital Outlay on Multipurpose River Schemes. 99-Capital Outlay on Irrigation,	11,73,99,000		11,73,99,000

34	Navigation, Embankment and Drainage Works (Commercial). 100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial). Total-Grant No. 33 . F-Public Works (including Roads and Schemes of Miscellaneous Public Improvements). 50-Public Works.	11,73,99,000	11,67,000	11,73,99,000
	51A-Greater Calcutta Development Scheme.			
35	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	4,19,86,000		4,19,86,000
	106A-Capital Outlay on Greater Calcutta Development Scheme. Total-Grant No. 35 .	4,19,86,000		4,19,86,000
	G-Transport and Communications (Other than Roads).			
36	53-Ports and Pilotage 57-Road and Water Transport Schemes	17,73,000		17,73,000
37	GG-Capital Account of Transport and Communications (Other than Roads) outside the Revenue Account.	1,21,52,000	2,51,000	1,24,03,000
	114-Capital Outlay on Road and Water Transport Schemes.	- 1,21,52,000	2,51,000	1,24,03,000

I-Misc	cellaneous.	<u> </u>		
38	64-Famine Relief 65-Pensions and Other Retirement Benefits.	5,23,75,000		5,23,75,000
39	II-Miscellaneous Capital Account outside the Revenue Account.	2,64,84,000	4,27,000	2,69,11,000
-	120-Payments of Commuted Value of Pensions.	-		
	Total-Grant No. 39 .	2,64,84,000	4,27,000	2,69,11,000
I-Misc	cellaneous.			
40	67-Privy Purses and Allowances of Indian Rulers.	1,52,000		1,52,000
41	68-Stationery and Printing	1,06,35,000		1,06,35,000
42	70-Forest	2,30,12,000		2,30,12,000
43	71-Miscellaneous- Contributions	2,10,81,000	7,87,000	2,18,68,000
44	 71-Miscellaneous- Other Miscellaneous Expenditure. FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account. 109-Capital Outlay on Other Works 		5,89,000	12,88,94,000
	Total-Grant No. 44 .	12,83,05,000	5,89,000	12,88,94,000
	B-Debt Services. 16-Interest on Debt and other obligations- Expenditure on displaced persons. I-Miscellaneous. 71-Miscellaneous-			

	Expenditure on			
45	displaced persons. FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	5,45,34,000	36,73,000	5,82,07,000
	109-Capital Outlay on Other Works- Expenditure on displaced persons. Public Debt. Loans for displaced persons Loans and Advances by State and Union Territory Governments. Loans and Advances to displaced persons.			
	Total-Grant No. 45 .	5,45,34,000	36,73,000	5,82,07,000
46 47 48	K-Extraordinary items. 77-Extraordinary Charges 78-Pre- partition Payments 78A-Expenditure connected with the National Emergency, 1962. EE-Capital Account of Multi-purpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.	60,000 3,25,41,000		60,000 3,25,41,000
49	98-Capital Outlay on Multipurpose River Schemes-Damodar Valley Project. FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue	12,89,92,000		12,89,92,000

50	Account. 103-Capital Outlay on Public Works II-Miscellaneous Capital Account outside the Revenue Account.	12,02,44,000	1,000	12,02,45,000
51	124-Capital Outlay on Schemes of Government Trading. Public Debt.	62,88,44,000	20,000	62,88,64,000
	Permanent Debt			
52	Floating Debt Loans from Central Government (excluding Loans for Community Development Projects, etc., and displaced persons). Other Loans		28,07,57,000	28,07,57,000
	Total-Grant No. 52 .		28,07,57,000	28,07,57,000
53	Loans and Advances by State and Union Territory Governments. Loans and Advances by State and Union Territory Governments	20,65,93,000		20,65,93,000
	Grand Total	3,06,71,94,000	51,37,71,000	3,58,09,65,000